

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3291
ANSWERED ON:19.08.2004
ALLOTMENT OF PETROL DIESEL AND COOKING GAS AGENCIES
Krishnadas Shri N.N.;Kushwaha Shri Narendra Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a)the details of the methodology being implemented by the Government for allotting the agencies of Petrol, Diesel, Kerosene and Cooking Gas;
- (b):the details of the allotment of the outlet of the Petrol, Diesel, kerosene and Cooking Gas in the country during the last three years, State-wise;
- (c):whether certain complaints have come up regarding the irregularities of the allotment of such agencies; and
- (d): if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a):The Government have authorized the public sector oil marketing companies (OMCs) to select retail outlet (petrol pump) dealers, SKO-LDO dealers and LPG distributors.While asking the OMCs to frame their own guidelines for the purpose, the Government have advised them of certain broad and objective parameters for inclusion in those guidelines.The OMCs have accordingly framed their guidelines and have been making selection and allotments as per these guidelines.The said guidelines provide for detailed procedure to be followed by the OMCs in making selection and allotment of dealers/distributors.The procedure includes selection of dealers/distributors by the selection committee of the OMC concerned on the basis of evaluation of the suitability of the candidates vis-À-vis certain laid down parameters and weightage therefor.

In addition, the Government also make allotments of dealerships/distributorships under the following two schemes, which are outside the purview of normal selection process followed by the OMCs:-

(i)Special Scheme for allotment of retail outlet dealerships / LPG distributorships to widows / next of kin of defence personnel killed in action in 'Operation Vijay' in Kargil.

(ii)A discretionary quota of dealerships/ distributorships for allotment on genuine compassionate grounds to deserving persons in the following two categories:-

Dependants of defence/para-military/police personnel, who are killed in action or persons permanently disabled while performing their duties and have not been suitably rehabilitated.

Dependants of Central/State Government employees, who are killed or permanently disabled while performing their duties and have not been suitably rehabilitated.

(b): The OMC-wise allotments of dealership/ distributorship made during the last three years, i.e., 2001-02 to 2003-04, are as under:-

Name of the OMC	Number of Retail Outlet (petrol/ diesel pumps) allotted	Number of LPG distributorships	Number of SKO-LDO dealerships
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IOC	1339	1046	113
HPC	1094	476	31
BPC	303	425	36
IBP	1507	58	5

Total 4243 2005 185

(c) & (d): The OMCs and the Government do receive, from time to time, complaints alleging irregularity in selections/allotments. These complaints are looked into and remedial action taken after inquiry.